



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.5113/2021
(S.W.P. No. 1698/2013)

Thursday, this the 27th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. TarunShridhar, Member (A)**

SnehLata, Aged 37 years
W/o Sh. Ashok Kumar
R/o Village MeenCharkan (Nihalki)
P.O. Tarore, Tehsil & District Samba.

...Applicant
(*Nemo* for applicant)

VERSUS

1. State of J& K
ThroughitsCommissioner/Secretary
Technical Education Department
Civil Secretariat, Srinagar.
2. Director, Technical Education
Jammu.
3. Deputy Director
Technical Education
Jammu.
4. Principal
Industrial Training Institute
Hiranagar, Kathua.

...Respondents

(Mr.Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicant filed SWP No. 1698/2013 before the Hon'ble High Court of Jammu & Kashmir, claiming the relief regarding her appointment as Instructor in the Industrial Training Institute, Hiranagar, District Kathua. She has also challenged an order dated 29.06.2013. The Hon'ble High Court passed an interim order dated 05.08.2013, directing that the respondents may go ahead with the selection process for the session 2013-14/2015 but the applicant shall not be removed from the present engagement.

2. The record discloses that the respondents did not file any counter affidavit.

3. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as T.A. No. 5113/2021.

Item No. 8



4. Today, there is no representation for the applicant. We perused the record and heard Mr.Rajesh Thappa, learned Deputy Advocate General.

5. The applicant challenged an arrangement, which is said to be made by an order dated 29.06.2013. The very arrangement was for one year and the cause does not survive at all.

6. We, therefore, dismiss the T.A. as infructuous. There shall be no order as to costs.

(TarunShridhar)(Justice L. Narasimha Reddy)
Member (A) Chairman

May 27, 2021
/sunil/jyoti/ns/sd